

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1150
ANSWERED ON:05.08.2011
BENEFITS TO STS
Reddy Shri K. Jayasurya Prakash

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is ensuring that the benefits given to the Scheduled Tribes in one State be carried over to others;
- (b) if so, the details thereof, State-wise; and
- (c) if not, the reasons therefore?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a) The list of Scheduled Tribes is State/UT specific and community notified in a State need not be so in other State/UT. When a person migrates from one State to another, he can claim to belong to a Scheduled Tribe only in relation to the State to which he originally belonged and not in respect of the State to which he has migrated.
- (b) Does not arise.
- (c) The list of Scheduled Tribes is State/UT specific.